

6.
1-7-2003
MA 1374/2003
MA 1375/2003
OA 209/2003

(✓)

Present : Sh. M.K.Gaur, counsel for applicants in MA
(original respondents).
None for respondent (original applicant).

Sh. M.K.Gaur, 1d. counsel for original
respondents has filed this MA 1374/2003 seeking
extension of time for implementation of the directions
of this Court contained in order dated 29-1-2003
passed in OA 209/2003. 1d. counsel states that
respondents in OA have now collected all details which
would enable them to pass the appropriate orders on
applicant's representation during July 2003. He seeks
time till 31-7-2003 to enable the respondents in OA to
comply with directions of this Court.

2. MA 1374/2003 is allowed. Time is granted
to the respondents till 31-7-2003 with directions that
they shall pass the speaking order in pursuance of
Court's order dated 29-1-2003 within the time given.
No further extension of time shall be granted.

Sh
(SHANKER RAJU)
MEMBER (J)

V.K.Majotra
(V.K.MAJOTRA)
MEMBER (A)

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